

Criteria for Grant of Cash Assistance

1560. SHRI L. L. KAPOOR: Will the Minister of COMMERCE AND CIVIL SUPPLIES AND COOPERATION be pleased to state:

(a) whether the mechanism of the system of cash assistance as an incentive for export has ever been examined and analysed by Government;

(b) what are the criteria laid down which must be satisfied before a commodity is considered fit for grant of cash assistance; and

(c) whether any complaints against exporters having received cash assistance which was not due to them have been received during the last four years; if so, the details of action taken in pursuance of such complaints?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND CIVIL SUPPLIES AND COOPERATION (SHRI ARIF BEG): (a) Yes, Sir.

(b) At present grant of cash assistance on export products is examined on the basis of the following criteria.

(a) export potential and domestic availability as well as supply elasticity of the product;

(b) import content and domestic value added;

(c) approximate implicit subsidy, if available, under the import replenishment scheme;

(d) compensation for irrecoverable taxes and levies;

(e) difference between the domestic cost and international price of indigenous inputs and raw materials; and

(f) cost of entry into new market.

(c) The information is being collected and will be laid on the Table of the House.

Development of Tourist Spots in Garhwal Region and Rope-way from Joshimath to Auli

1561. SHRI JAGANNATH SHARMA: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether Government are aware that there are some of the most beautiful spots located in the Garhwal region for development as Tourist Centres;

(b) whether there is any proposal under consideration of Government for developing these places as beauty spots; and

(c) whether Government are aware of the fact that if a rope-way is constructed from Joshimath to Auli it would be one of the most beautiful spots in the World for winter sports?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI PURUSHOTTAM KAUSHIK): (a) Yes, Sir.

(b) Not for the present. However, development of tourist facilities in future in the Garhwal area will depend upon the quantum of funds made available for the Tourism Plan (1978-83) in the Central and State sectors.

(c) No such proposal has been received in the Central Department of Tourism.

आपात स्थिति के दौरान सुन्दर नगर,
नई दिल्ली में आयकर छापे

1562. श्री नवाब सिंह चौहान :
क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या आपात स्थिति के दौरान आयकर विभाग द्वारा नई दिल्ली में सुन्दर नगर कालोनी में विभिन्न स्थानों पर मारे गये छापों के सब मामलों में किसी ने किसी